

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

The following postings / transfers in Delhi District Courts are hereby made in official exigency, with immediate effect:

Sl. No.	Name (Ms./Sh.) & Emp. Code	From	To
1	Chanderjit Singh EC:13107	Ahlmad in the court of Ms. Ritu Singh, ASJ (FTSC) (RC) (C), THC, Delhi.	Judl. Asstt. in General Branch (Central), THC, Delhi.
2	Devinder Kumar EC:13082	JA in General Branch (Central), THC, Delhi.	Ahlmad in the court of Ms. Ritu Singh, ASJ (FTSC) (RC) (C), THC
3	Dharmender Kumar EC:79574715	JA in Accounts Branch (Shahdara), Karkardooma Courts	JA in Office Pool, Administration Branch (North-East), Karkardooma Courts <i>(In lieu of Sh. Indrapal, JJA)</i>
4	Sudarshan Garg EC:57054539	JA in the Establishment of Family Courts (on diverted capacity)	JA in Office Pool, Admn. Branch (South-West), Dwarka Courts, Delhi. <i>(in lieu of Sh. Amit, JJA)</i>
5	Amit EC:15785613	JJA in Copying Agency (South-West), Dwarka Courts, Delhi.	Assistant Ahlmad in the court of Sh. Virender Kumar Kharta ASJ (FTC)-02 (Central), Tis Hazari Courts
6	Anil Kumar EC:13660	JA in the Establishment of Family Courts (on diverted capacity)	Ahlmad in the court of Ms. Sugandha Aggarwal ASJ (SC-RC) (South), Saket Courts
7	Rajesh EC:15924280	JA in the Establishment of Family Courts (on diverted capacity)	Ahlmad in the court of Ms. Geetanjali ASJ (FTC)-03 (South-East), Saket Courts
8	Harish Chand EC:25271376	JA in the Establishment of Family Courts (on diverted capacity)	JA in Office Pool, Admn. Branch (North), Rohini Courts, Delhi.
9	Ravinder Kumar EC:96022621	JJA in Bail Section (North), Rohini Courts, Delhi.	Assistant Ahlmad in the Court of Sh. Sunil Beniwal ADJ-06 (South), Saket Courts, New Delhi.
10	Manju Rani Sethi EC: 89716534	SJA in CTB, North-West, Rohini Courts, Delhi	SJA in Filing Section (O/o Sr. Civil Judge), West, THC, Delhi
11	Suman Kalra EC: 52527748	JJA in Filing Section (O/o Sr. Civil Judge), West, THC, Delhi	Assistant Ahlmad in the court of Sh. Rajesh Kumar ASJ (SC-POCSO) (Central), Tis Hazari Courts
12	Zamngaihlan EC:12250	Ahlmad in the court of Ms. Harleen Singh, ASJ-01 (POCSO, CPR, SEBI (West), Tis Hazari Courts	Reader in the court of Ms. Sonam Gupta, Principal Magistrate, JJB-III, Kingsway Camp, Delhi.
13	Ashok Kumar EC:20923382	Reader in the court of Ms. Sonam Gupta, Principal Magistrate, JJB-III, Kingsway Camp, Delhi.	SJA in the Office Pool, Admn. Branch-II (HQs), THC, Delhi.
14	Yogender Kumar Vats EC:88114590	JA in Copying Agency (North-West), Rohini Courts	Ahlmad in the court of Ms. Harleen Singh, ASJ-01 (POCSO, CPR, SEBI (West), Tis Hazari Courts
15	Kuldeep Verma S/o Sh. Shyam Sundar Verma	Newly appointed JJA in Office Pool, Admn. Branch-II (HQs), THC, Delhi.	Assistant Ahlmad in the court of Dr. Surender Mohit Singh ASJ (FTC)-01 (West), Tis Hazari Courts

Sl. No.	Name (Ms./Sh.) & Emp. Code	From	To
16	Somdev Kaushik EC:98440304	JJA in CMM Office / Ahlmad in Evening Courts No.2 & 4 (South-West), Dwarka Courts, Delhi.	Assistant Ahlmad in the court of Ms. Priyanka Bhagat ASJ (SC-RC) (Central), Tis Hazari Courts
17	Neeraj Antwal EC:49814479	Ahlmad in the court of Ms. Priyanka Bhagat ASJ (SC-RC) (Central), Tis Hazari Courts	JA in Judicial Branch (West), THC, Delhi.
18	Balkar Singh EC:71708504	JA in Judicial Branch (West), THC, Delhi.	Ahlmad in the court of Ms. Priyanka Bhagat ASJ (SC-RC) (Central), Tis Hazari Courts
19	Shashi Bhushan EC:39985482	JA in the Office Pool, Admn. Branch-II (HQs), THC, Delhi.	Ahlmad in the court of Sh. Sanjay Jindal District Judge (Commercial Court-04) (West), Tis Hazari Courts
20	Satish Kumar EC:13129952	JJA in Administration Branch – III (Central), Tis Hazari Courts	Asstt. Ahlmad in the court of Sh. Manish Yadhuvanshi, ASJ (SC-RC)-01 (West), THC, Delhi.
21	Harish Singh EC:45618512	Asstt. Ahlmad in the court of Sh. Manish Yadhuvanshi, ASJ (SC-RC)-01 (West), THC, Delhi.	JJA in Office Pool, Admn. Branch-II (HQs), THC, Delhi.

**Note: a)** The order No.927/16945-17095/DJ(HQ)/Covid lockdown/Recruitment/2020 dated 14.09.2020 qua bifurcation of 'Recruitment Cell' into 'Recruitment Cell' and 'Promotion Cell' is hereby withdrawn and the 'Recruitment Cell' shall assist both 'Recruitment Committee' as well as 'Selection Committee' as enunciated under Rule 9 of Delhi District Courts Establishment (Appointment & Conditions of Services) Rules, 2012. Consequent thereupon, the remaining ancillary staff hitherto posted in the 'Promotion Cell', henceforth, will be considered to be in 'Recruitment Cell' (Sh. Sunil Kumar Samyal, SJA is relieved from the charge of Promotion Cell).

- b) Sh. Atul Hasti, JA/Reader in the court of Sh. Ajay Pandey, Ld. District Judge (Commercial Court-10) (Central), Tis Hazari Courts, Delhi is hereby directed to report to the Ld. OIC, Recruitment Cell, THC as and when required in administrative exigency.
- c) Order No.65787-66537/P&T/Admn.II/HQs/Delhi/2023 dated 31.08.2023 in respect of Sh. Sandeep Kumar (E.C.: 44463784); Sh. Indrapal, JJA (EC:77762953); Sh. Sumit, JJA (EC: 14580971); Sh. Himanshu Arora, JA (EC:78327767); Sh. Sanjay Chawriya, JJA (EC:81636025); Sh. Anuraj J. Lall, JA (EC:19267058); Sh. Jagpreet Singh Sachdev, JJA (EC:13802202), Sh. Kailash Sharma, JA (EC:14153) and Sh. Bharat Bhushan, JJA (EC:69318978) hereby stands cancelled.
- d) **All the officials under transfer** vide the instant order, except for the incumbents serving as Ahlmad/s at transferor postings (*who are to comply in concurrence with order No. 32720-32850/P&T/Admn.-I&II/HQs/Delhi/2023 dated 24/08/2023 of this office*) are hereby **STAND RELIEVED** from their respective postings forthwith.
- e) Transferred officials shall handover the charge of all the Court records in their custody alongwith the Computer Hardware & other peripherals, if any, before relinquishing their duties at transferor stations.
- f) Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent/s, as per rules.

*NK 19/23.*

(Narottam Kaushal)  
Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi


67765-915  
No. P&T/Admn-II/HQs/Delhi/2023

Dated, Delhi the 05 SEP 2023

234B  
92

**Copy forwarded for information and necessary action to:**

1. The Principal District & Sessions Judge concerned, Delhi/New Delhi.
2. The Principal Judge, Family Courts (HQs), Dwarka, Delhi.
3. The Officer/Officer In-Charge concerned.
4. The Personal Office of Ld. Principal District & Sessions Judge (HQs), Delhi.
5. The Sr. Accounts Officer / Accounts Officer, Central, THC, Delhi.
6. The Branch-in-charge, R&I Branch (Central), THC, Delhi with the directions to circulate the instant order in all the districts concerned via digital mode immediately.  
*(Note: Further circulation thereof shall be the sole responsibility of the concerned Branch-in-charge, Administration of all the districts)*
7. The DDO, Accounts Branch concerned Delhi / New Delhi for necessary action.
8. The Dealing Assistants, Personal File, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/update as per rules.
9. The Dealing Assistants, ACR Cell (HQs), Delhi for maintaining/updating the record regarding posting details of the official concerned for the purpose of seeking ACRs.
10. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
11. The officials concerned for immediate compliance.

  
(Simmi Kapoor)  
Administrative Officer (Judicial)  
Administration Branch - II (HQs)  
Tis Hazari Courts, Delhi.